

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.A.(SJ) No. 416 of 2010

Baleshwar Mahato

..... **Appellant**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Appellant (s)

: Mr. Anshuman Kumar, Advocate

: Mr. Lalit Yadav, Advocate

For the State

: Mr. Rakesh Kumar Sinha, APP

05/Dated: 08/07/2020

When the matter is called out, Mr. Anshuman Kumar, learned counsel appeared on behalf of Mr. Lalit Yadav, learned arguing counsel for the appellant. Mrs. Alpana Verma, learned amicus curiae appeared on behalf of the appellant. Mr. Rakesh Kumar Sinha, learned counsel for the State has also appeared.

Mr. Anshuman Kumar, the learned counsel submitted that his senior counsel will argue this case but today he is travelling and so he could not attend the court hence, he prayed for an adjournment.

Mrs. Alpana Verma has earlier also appeared as amicus curiae and made some submissions.

In view of the adjournment sought on behalf of Mr. Lalit Yadav, learned counsel for the appellant, put up this case on 22.07.2020.

(Ratnaker Bhengra, J.)